

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 580
TO BE ANSWERED ON 22.07.2021**

WELFARE MEASURES FOR THE MINORITY PEOPLE

580. SHRI CHANDESHWAR PRASAD:

Will the Minister of **MINORITY AFFAIRS** be pleased to state:

- (a) whether any study has been conducted/ proposed to be conducted to find out the improvement in socio economic condition of minorities in Bihar after implementation of the Prime Minister's 15 Point programme;
- (b) if so, the details thereof; and
- (c) the basis/criteria adopted by the Government for introducing welfare measures for the Minority people in Bihar?

A N S W E R

**MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

(a) to (c) : The Ministry conducted an evaluation of the Prime Minister's New 15 Point Programme with the major objectives of (a) to assess and evaluate the impact on minorities of the different schemes covered under the programme since its inception in each State/UT and at the National level. (b) to carry out the survey and sample test of each scheme covered under the Programme following sampling pattern for the districts/blocks/villages, (c) to analyse the data and information collected through these surveys and to bring out a quantitative as well as the qualitative analysis of the implementation and its impact for each of the scheme under the Programme. The details of the study are available at <https://www.minorityaffairs.gov.in/sites/default/files/EVALUATION%20OF%20PM%27s%2015%20PP.pdf>. Further, the Ministry of Minority Affairs also implements programmes/schemes for socio-economic and educational empowerment of the six (6) centrally notified minority communities throughout the country including in Bihar. The criteria adopted for the different welfare schemes are given in the guidelines of each of the schemes. The guidelines of all the schemes of the Ministry are available at <https://www.minorityaffairs.gov.in>.
